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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-06/ 5361 /2024 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Dhubri

Dated Guwahati, the 21st June, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**
Ref:- Letter No. DJ.XII-1/2024/3233/E, dated 10.06.2024

Sir,

With reference to the above, I am directed to inform you that Shri Dip Jyoti Bez, Civil Judge (Jr. Div.) No. 2, Dhubri, has been allowed to avail HTC for the block period of 2022-2023 (by way of carry forward), to travel to his hometown Guwahati from Dhubri and return by rented car, w.e.f. 23.05.2024 to 09.06.2024, by the shortest possible route, as per existing Rules.

Shri Dip Jyoti Bez may be informed accordingly.

Yours faithfully,



REGISTRAR (VIGILANCE)

Copy to:-

Memo NO. HC.VII-06/5362-5365/2024/A dated 21st June, 2024

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Dip Jyoti Bez, Civil Judge (Jr. Divn.) No. 2, Dhubri, for information.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.



REGISTRAR (VIGILANCE)

